## NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/37 & 38/2016

IN

**PETITION NUMBER** 

: CP/31/2014

NAME OF THE PETITIONER(S)

: T. Shanmugam

NAME OF THE RESPONDENT(S)

: Fabrichem (Trichy) Pvt Ltd & 2 Others

**UNDER SECTION** 

: 397/398 & 402

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

L. RAVI Advocate Ju Respondent

K. SENMHIL KUMAR

Admoste.

for Jehihonen

P migram

Counsel Mr. Senthilkumar appeared on behalf of applicant and moved an application for restoration of the main petition along with an application for condoning the delay. Counsel for non-applicants present and prays time for filing his objections. At request, time is enlarged. Put up on **03.01.2017 at 10.30 A.M.** 

ORDER

(Ch Mohd Sharief Fariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)